

National Company Law Tribunal

Allahabad Bench

CP NO. 92/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: Autar Singh-V/S Poojanpur Rice Mills Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 56, 57, 58 & 241-242 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	P.K. BAJPAI	Advocate	Petitioner	P.K. Bajpai
2.				

CP NO.92/ALD/2016

Sh. P.K. Bajpai, Advocate for the petitioner. None for the respondent. The petitioner counsel seeks time to file rejoinder to the reply. Hence, the time is granted.

The matter is adjourned to 12th February, 2018.

— Sd —

H.P. Chaturvedi,
Member (Judicial)

Dated:19.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)